CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH **JABALPUR**

REVIEW

APPLICATION NO.

19/2004

APPLICANT (S) Manoranjan Poddar

Vs. UOI & Or.

RESPONDENT (S)

ADVOCATE FOR APPLICANT (S) SK Nagpal ADVOCATE FOR RESPONDENT (S)

ORDER SHEET

Order of the Tribunal Notes of the Registry 27-3,-04
Order in circulation stage is passed, signed of dated. 4/3/04 Application checked. It may be registered as RA. This review application is filed against the order dt. 11/2/04 in 0A 98/00 passed by the Division bench comprising Hen ble Shri MP Singh, Vice Chairman and HON BLE Shri G. Shanthappa. Member(J). The author of the order

is Hon'ble Member(J).

The RA may be sent to the above mentioned Hon ble Members, for consideration by circulation as per CAT notification 13/19/91-JA dated 18.2.92.

Submitted before the Hon ble Vice Chairman for orders.